NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 87/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE PARTIES:

M/s. Cotonificio Honegger S.p.a.

through Board of Receivers

V/s.

M/s. Raymond Luxury Cottons Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

For hes pondents

1. Mr. Ann Kaltpalia, Sr. Adv

2. Mr. Mny Bhasme, adv

3. Mr. Malak Bhat, adv

<u>Order</u> <u>CP No. 87/397-398/CLB/MB/MAH/2015</u>

Part heard, list this matter for hearing on 05.10.2016.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)